

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 170 of 2015

Dated: 8th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Himalaya Power Producers Association ...Appellant(s)
Versus
Power Transmission Corporation of Uttarakhand & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Geeta Malhotra for R.1

Mr. Buddy A. Ranganathan
Mr. D.V. Raghuvamsy for R.2

Mr. Sarul Jain
Mr. Kamal Kant for R.2

ORDER

Learned Counsel for the appellant seeks two weeks time to file rejoinder.
They may file the same on or before 22.01.2016 after serving copy on the other
side.

List the matter on **08.02.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**